

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 21.12.2022 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) 128/2022 & IA No. 1101, 1102 & 1103/2022	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy Mr. Vishnu Mohan For Caveator
2	Comp App (CH) No. 129/2022 & IA No. 1104/2022	Rachakonda Siva Kumar Vs T. Hanumanth Reddy	Mr. S Chidambaram	
3	Comp App (AT) (CH) 130/2022	K Ramlal Kawarlal Jain Vs Union of India-though SFIO	Mr. S Baskaran	
4	Comp App (AT) (CH) (Ins) 324/2022 & IA No. 684 & 685/2022	Gurvinder Singh Bhatia Vs Subrata M Maity & Anr	M/s Khaitan & Co. Mr. Thriyambak J Kannan	
5	Comp App (AT) (CH) No. 48/2022	Bheemi Reddy Rami Reddy Vs Andhra Tea Company Private Limited & 3 Ors	Mr. SP Muralikrishnan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr.Yadavalli Sai Karunakar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Mr. G Krishna Kumar	Mr. Srikanth Mohan- R1
8	Comp App (AT) (CH) (Ins) No. 314/2021 & IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd WITH	M/s King & Partridge	Mr. B Dhanraj
9	Comp App (AT) (CH) (Ins) No. 315/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	M/s King & Partridge	Mr. B Dhanraj
10	Comp App (AT) (CH) (Ins) No.201/2021& IA No. 405, 633/2021 & 453/2022	Flinta Real Estate LLP Vs. NEL Holdings South Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
11	Comp App (AT) (CH) (Ins) No.199/2021 & IA No. 404, 632/2021	Flinta Real Estate LLP Vs. NHDPL South Pvt Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
12	Comp App (AT) (CH) No. 45/2021 & IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
13	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
14	Comp App (AT) (CH) No. 5/2022 & IA No. 42,43 & 44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. MK Sumod- R2

15	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank WITH	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
16	Comp App (AT) (CH) (Ins) No. 231/2022 & IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
17	Comp App (AT) (CH) (Ins) No. 184/2022 & IA No. 419, 420 & 421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar, Mr. Addanki Haresh, Liquidator
18	Comp App (AT) (CH) No.24/2022 & IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. Sukumar Nainan Oommen R1, R4, R5 R6 Ms. Sherry Samuel Oommen R2 & R7
19	Comp App (AT) (CH) (Ins) No. 169/2022 & IA No.388, 389,390 & 625/2022	Greeta Mani Vs JJ Fincap Pvt Ltd. & Anr	Mr. Abishek Jenasen	Mr. Amrith Bharagav Mr. Jerin Asher Sojan

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes P Ltd	Mr. T. Ravichandran	
21	Comp App (AT) (CH) (Ins) No 290/2022 & IA No 608,609 & 901/2022	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Raj Kumar Jhabakh	Mr. T. Ravichandran R1 M/s AK Mysamy & Associates- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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